

**JUDGMENTS FOR THE MONTH OF MAY, 2016**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	2 <sup>nd</sup>	<a href="#">CRP 484/2010</a>	SMTI REKHA DEVI VS M/S MOTHER INDIA LOGISTIC & MINERALS PVT. LTD. & ANR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
2	2 <sup>nd</sup>	<a href="#">CrI.A. 54/2011</a>	HAREJ ALI VS THE STATE OF ASSAM & ORS	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE A.K. GOSWAMI HON'BLE DR (MRS) JUSTICE INDIRA SHAH
3	2 <sup>nd</sup>	<a href="#">CRP 514/2015</a>	SMT. MAINA DAS VS THE UNION OF INDIA & 6 ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
4	2 <sup>nd</sup>	<a href="#">WA 401/2015</a>	SRI DOLANG AKOM VS THE STATE OF ARUNACHAL PRADESH & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	2 <sup>nd</sup>	<a href="#">WP(C) 4362/2015</a>	MUL CHAND MALU (HUF) & 3 ORS VS ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX & 5 ORS	Income Tax	HON'BLE THE CHIEF JUSTICE MR. JUSTICE AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
6	2 <sup>nd</sup>	<a href="#">WP(C) 7682/2015</a>	THE UNION OF INDIA & 2 ORS. VS BAMIN TARI	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE MANOJIT BHUYAN
7	2 <sup>nd</sup>	<a href="#">I.A. 1296/2016</a>	RAJEEB KALITA VS THE UNION OF INDIA & 8 ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
8	2 <sup>nd</sup>	<a href="#">WP(C) 2244/2016</a>	BHARAT SANCHAR NIGAM LIMITED VS PRABIR KUMAR BANERJEE	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM

9	2 <sup>nd</sup>	<a href="#">WP(C) 2621/2016</a>	THE UNION OF INDIA & ANR. VS SERVICE NO.C/361999, HAWALDER CLERK, NAYAN KUMAR SINHA	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
10	3 <sup>rd</sup>	<a href="#">CRP 410/2011</a>	PABITRA NARAYAN CHOUDHURY VS ANIL KUMAR JAIN	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
11	3 <sup>rd</sup>	<a href="#">CRP 411/2011</a>	PABITRA NARAYAN CHOUDHURY VS JYAN CHAND JAIN	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
12	3 <sup>rd</sup>	<a href="#">CRP 412/2011</a>	PABITRA NARAYAN CHOUDHURY VS RAJU JALAN	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
13	3 <sup>rd</sup>	<a href="#">CRP 413/2011</a>	PABITRA NARAYAN CHOUDHURY VS SUNIL KUMAR JAIN	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
14	3 <sup>rd</sup>	<a href="#">Arb.P. 17/2013</a>	M/S NYIMI ENTERPRISE VS THE GAUHATI MUNICIPAL CORPORATION & ANR.	Arbitration Cases	HON'BLE MR JUSTICE HRISHIKESH ROY
15	3 <sup>rd</sup>	<a href="#">WA 148/2013</a>	ANAND KUMAR PANDEY VS UNION OF INDIA & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
16	3 <sup>rd</sup>	<a href="#">WA 88/2016</a>	SRI LAKHESWAR SAIKIA VS SRI NARAYAN PRASAD DAS & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
17	4 <sup>th</sup>	<a href="#">MACApp. 94/2010</a>	ORIENTAL INSURANCE CO. LTD. VS ASHMA BEGUM & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
18	4 <sup>th</sup>	<a href="#">CRP 101/2014</a>	ON THE DEATH OF UMAKANTA BANERJEE HIS LEGAL HEIRS VS PRAHLAD DAS & ANR.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
19	4 <sup>th</sup>	<a href="#">CRP 267/2014</a>	DAKHIN KUIYABIL BAPTIST CHRISTIAN CHURCH REPRESENTED BY .. VS BANESWAR BAGLARY & 3 ORS.	Other Civil Revisions	HON'BLE MR. JUSTICE N. CHAUDHURY
20	4 <sup>th</sup>	<a href="#">CRP 331/2014</a>	RANJIT KR. SAIKIA & ANR VS JUGAL SAHU	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY

21	4 <sup>th</sup>	<a href="#">Crl.A. 20/2015</a>	ARUN KUMAR PANDEY VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI
22	4 <sup>th</sup>	<a href="#">Crl.Rev.P. 110/2015</a>	MUSST. SABNAM BEGUM & 4 ORS VS THE STATE OF ASSAM AND ANR	Criminal Revisions against orders passed in trial cases	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
23	4 <sup>th</sup>	<a href="#">CRP(I/O) 68/2015</a>	NIPESH DAS VS AMULAYA DAS & 3 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
24	5 <sup>th</sup>	<a href="#">Crl.A. 11/2004</a>	NAREN GOGOI AND ANR VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A. K. GOSWAMI
25	5 <sup>th</sup>	<a href="#">WP(C) 675/2004</a>	NATIONAL BOARDS LTD. VS THE STATE OF ASSAM & ORS	Other land matters relating to Land Matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
26	5 <sup>th</sup>	<a href="#">WP(C) 3856/2009</a>	SMT. RUPA DAS VS THE INDIAN OIL CORPORATION LTD. & ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
27	5 <sup>th</sup>	<a href="#">CRP 62/2012</a>	IZARUL ISLAM VS THE STATE OF ASSAM AND ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
28	5 <sup>th</sup>	<a href="#">WA 365/2013</a>	MRS. SAHIDA PARBIN VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
29	5 <sup>th</sup>	<a href="#">WA 290/2014</a>	GOPEN KAKATI VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
30	5 <sup>th</sup>	<a href="#">Crl.A. 201/2015</a>	SRI JAIRAM JAISWAL VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI
31	5 <sup>th</sup>	<a href="#">WA 230/2015</a>	SRI SRI SARBOJONIN DURGA PUJA COMMITTEE VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
32	6 <sup>th</sup>	<a href="#">CRP 65/2012</a>	HOBIBOR RAHMAN VS MD IBRAHIM ALI & 5 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
33	6 <sup>th</sup>	<a href="#">Crl.Pet. 736/2014</a>	SANTOSH KUMAR MISHRA VS SHRIMATI POONAM MISHRA & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
34	6 <sup>th</sup>	<a href="#">ITA 5/2016</a>	COMMISSIONER OF INCOME TAX VS M/S. GANPATI ROLLER FLOUR MILLS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
35	6 <sup>th</sup>	<a href="#">ITA 6/2016</a>	COMMISSIONER OF INCOME TAX VS M/S. GANPATI ROLLER FLOUR MILLS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
36	6 <sup>th</sup>	<a href="#">MFA 56/2016</a>	ORIENTAL INSURANCE COMPANY LTD VS MD NUR ZAMAL SK & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY

37	6 <sup>th</sup>	<a href="#">WA 107/2016</a>	SRI SUBRATA DAS VS THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
38	6 <sup>th</sup>	<a href="#">WA 136/2016</a>	SRI UMASANKAR RAI YADAV VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
39	6 <sup>th</sup>	<a href="#">WA 141/2016</a>	SHRI RATAN KUMAR GHOSH & 3 ORS VS THE STATE OF ASSAM & 11 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
40	9 <sup>th</sup>	<a href="#">CRP 203/2012</a>	GONENDRA DAS LASKAR VS MONORANJAN DAS & ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
41	9 <sup>th</sup>	<a href="#">CRP 340/2015</a>	RANJAN CHETIA & ANR VS AMIT DEV & ANR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
42	9 <sup>th</sup>	<a href="#">C.Ex.App. 2/2016</a>	M/S DIAMOND ENGINEERING WORKS VS THE COMMISSIONER CENTRAL EXCISE & SERVICE TAX & 2 ORS	Central Excise	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
43	10 <sup>th</sup>	<a href="#">CRP 369/2010</a>	VINIT TIBREWALA VS BIDYA KANTA UPADHYAYA & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
44	10 <sup>th</sup>	<a href="#">CrI.A. 215/2011</a>	MD. MOINUL HOQUE VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
45	10 <sup>th</sup>	<a href="#">WA 46/2013</a>	THE STATE OF ASSAM VS USHA RANI GOSWAMI AND 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
46	10 <sup>th</sup>	<a href="#">WP(C) 7517/2013</a>	MD. MOINUL HAQUE LASKAR @ MOINUL UDDIN LASKAR VS THE STATE OF ASSAM AND 7 ORS	Acquisition of land	HON'BLE MR. JUSTICE HRISHIKESH ROY
47	10 <sup>th</sup>	<a href="#">WA 284/2014</a>	THE GOVERNING BODY ASOM JYOTI JUNIOR COLLEGE VS INDIRA DEVI & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
48	10 <sup>th</sup>	<a href="#">WA 286/2014</a>	MRINAL SAIKIA VS INDIRA DEVI & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
49	10 <sup>th</sup>	<a href="#">WP(C) 2061/2014</a>	SMTI PARAMITA SEN PURKAYASTHA VS THE STATE OF ASSAM & 7 ORS	Acquisition of land	HON'BLE MR. JUSTICE HRISHIKESH ROY
50	11 <sup>th</sup>	<a href="#">CRP 164/2016</a>	JASHKARAN GHORAWAT VS DULAL MANDAL & 4 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
51	11 <sup>th</sup>	<a href="#">WP(C) 2886/2016</a>	M/S KAMAKSHI ISPAT PRIVATE LIMITED & ANR. VS IDBI BANK LIMITED & 4 ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

52	12 <sup>th</sup>	<a href="#">WP(C) 3951/2009</a>	M/S PRAGJYOTISH FOOD PRODUCTS & ANR VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY
53	12 <sup>th</sup>	<a href="#">CRP 122/2011</a>	ASSAM ASHOK HOTEL CORPORATION LTD VS THE NORTH-EAST CHAMBER OF COMMERCE AND INDUSTRY (NECCI) & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
54	12 <sup>th</sup>	<a href="#">CRP 151/2011</a>	MRIDUL CHANDRA BORBORA VS NARAYAN SAIKIA & 8 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
55	12 <sup>th</sup>	<a href="#">WP(C) 2214/2011</a>	ON THE DEATH OF SANTA PRASAD TELI THE PETITIONER HIS SOLE HEIR SUCCESSOR SHANKAR PRASAD TELI VS THE ASSAM BOARD OF REVENUE & ORS	Orders passed by the Board of Revenue in land matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
56	12 <sup>th</sup>	<a href="#">CRL.A(J) 31/2012</a>	SRI AGHNU ORANG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
57	12 <sup>th</sup>	<a href="#">WP(C) 2555/2014</a>	THE BRAHMAPUTRA BOARD & 3 ORS VS MD. TAIZUDDIN AHMED	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
58	12 <sup>th</sup>	<a href="#">Mat.App. 11/2016</a>	SMT ABHA SINGH VS SRI RAKESH KUMAR SINGH	Family Court Appeals	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
59	16 <sup>th</sup>	<a href="#">CrI.A. 125/2012</a>	ASHIM KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE L.S. JAMIR
60	16 <sup>th</sup>	<a href="#">CrI.A. 287/2012</a>	BAKUL ALI VS MD JAHNUR ALI & 4 ORS	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
61	16 <sup>th</sup>	<a href="#">I.A. 2318/2015</a>	DIGANTA KUMAR DAS VS THE UNION OF INDIA & 4 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
62	16 <sup>th</sup>	<a href="#">I.A.(Civil) 69/2016</a>	ORIENTAL INSURANCE CO. LTD. & ANR. VS GAUHATI HIGH COURT	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
63	16 <sup>th</sup>	<a href="#">WA 18/2016</a>	SRI PULAK BORTHAKUR VS THE MANAGEMENT OF DUFFLATING TEA ESTATE & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
64	16 <sup>th</sup>	<a href="#">WA 76/2016</a>	SRI SIDHARTHA CHAKRABORTY VS UNITED BANK OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM

65	16 <sup>th</sup>	<a href="#">WA 161/2016</a>	SHRI HURA KAKU VS THE STATE OF ARUNACHAL PRADESH & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
66	17 <sup>th</sup>	<a href="#">WP(C) 2001/2009</a>	NORTH EAST PURE DRINKS PVT. LTD. & ANR. VS UNION OF INDIA	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
67	17 <sup>th</sup>	<a href="#">PIL 36/2011</a>	XXX VS IN RE :- THE STATE OF ASSAM & 4 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
68	17 <sup>th</sup>	<a href="#">WA 159/2016</a>	SRI RABIN KR BAISHYA VS SRI RANJIT KUMAR DUTTA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
69	18 <sup>th</sup>	<a href="#">WA 338/2014</a>	MERUNJYOTI BARUAH VS THE STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
70	18 <sup>th</sup>	<a href="#">CrI.A. 180/2015</a>	SRI DIPEN GOGOI VS STATE OF ASSAM & ANR.	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE L.S. JAMIR
71	18 <sup>th</sup>	<a href="#">WP(C) 2869/2016</a>	HIMANI SUTRADHAR VS THE STATE OF ASSAM AND 8 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
72	19 <sup>th</sup>	<a href="#">WA 175/2011</a>	MD. USUF ALI & 15 ORS VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
73	19 <sup>th</sup>	<a href="#">WA 176/2011</a>	MD. SARIMUL HAQUE LASKAR & 3 ORS VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
74	19 <sup>th</sup>	<a href="#">WP(C) 2925/2011</a>	SUREN SINGHA & ANR. VS MUBI SHARMA & ORS	Orders passed by the Board of Revenue in land matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
75	19 <sup>th</sup>	<a href="#">WP(C) 3032/2011</a>	MUKTA SINGHA & ANR. VS SMTI BIMLA DEVI & ORS	Orders passed by the Board of Revenue in land matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
76	19 <sup>th</sup>	<a href="#">WP(C) 4309/2011</a>	AMRIT BAHADUR CHETRY @ AMRIT BAHADUR KARKI CHETRY VS THE DEPUTY COMMISSIONER, NAGAON & ORS	Orders passed by the Board of Revenue in land matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
77	19 <sup>th</sup>	<a href="#">WP(C) 4343/2011</a>	AMRIT BAHADUR CHETRY @ AMRIT BAHADUR KARKI CHETRY & 2 ORS VS THE DEPUTY COMMISSIONER, NAGAON & ORS	Orders passed by the Board of Revenue in land matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
78	19 <sup>th</sup>	<a href="#">CrI.A. 290/2013</a>	TITHI RAM RAJBONGSHI & 2 ORS VS CENTRAL BUREAU OF INVESTIGATION	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI
79	19 <sup>th</sup>	<a href="#">CrI.A. 291/2013</a>	SUNIL MALAKAR & ANR. VS CENTRAL BUREAU OF INVESTIGATION	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI
80	19 <sup>th</sup>	<a href="#">CrI.A. 296/2013</a>	RAMESH ALI VS CENTRAL BUREAU OF INVESTIGATION	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI

81	19 <sup>th</sup>	<a href="#">Crl.A. 305/2013</a>	SANKAR GOALA & 2 ORS. VS CENTRAL BUREAU OF INVESTIGATION	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI
82	19 <sup>th</sup>	<a href="#">Crl.A. 308/2013</a>	KRISHNA KUMAR DAS VS CENTRAL BUREAU OF INVESTIGATION	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI
83	19 <sup>th</sup>	<a href="#">PIL 104/2015</a>	KAILASH KUMAR AGARWALA VS THE STATE OF ASSAM AND 2 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
84	20 <sup>th</sup>	<a href="#">Crl.A. 84/2007</a>	AJIT BORA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A.K. GOSWAMI
85	20 <sup>th</sup>	<a href="#">Crl.A. 174/2008</a>	ANJULUS TOPNO VS SHREE KANTA SHARMA	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A. K. GOSWAMI
86	20 <sup>th</sup>	<a href="#">Tr.P.(Crl.) 42/2015</a>	RAGHVENDRA AWASTHI, IPS VS THE STATE OF ASSAM	Applications for transfer Of Criminal cases	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
87	20 <sup>th</sup>	<a href="#">Crl.Pet. 239/2016</a>	RAGHVENDRA AWASTHI, IPS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
88	23 <sup>rd</sup>	<a href="#">W.P.(Crl.) 2/2015</a>	XXX XXX XXX VS THE STATE OF ASSAM AND 9 ORS	Other Habeas Corpus petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
89	23 <sup>rd</sup>	<a href="#">WP(C) 4241/2015</a>	MUSST FATARUN BEGUM VS THE STATE OF ASSAM AND 7 ORS	Army & Police Action	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
90	23 <sup>rd</sup>	<a href="#">WA 157/2016</a>	DHRUBAJYOTI TALUKDAR VS STATE OF ASSAM & 4ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
91	23 <sup>rd</sup>	<a href="#">WP(C) 3012/2016</a>	RINTU BASTIAN VS THE COMM. OF CUSTOMS (PREV.), N.E. REGION, SHILLONG & 5 ORS.	Custom Duty	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
92	24 <sup>th</sup>	<a href="#">WP(C) 2397/2011</a>	SANWARIA PROPERTIES VS THE STATE OF ASSAM AND ORS	Other land matters relating to Land Matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
93	24 <sup>th</sup>	<a href="#">WP(C) 3586/2011</a>	MD. TAHIDUR RAHMAN & 2 ORS VS THE STATE OF ASSAM AND ORS	Settlement of land	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
94	24 <sup>th</sup>	<a href="#">WP(C) 4276/2011</a>	SMTI KANCHAN BAGREE VS THE STATE OF ASSAM AND ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MR JUSTICE HRISHIKESH ROY
95	24 <sup>th</sup>	<a href="#">CRL.A(J) 61/2012</a>	MARGIT PEGU @ KAMDEV VS THE STATE OF ASSAM	Caveat	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
96	24 <sup>th</sup>	<a href="#">CRP 31/2012</a>	SMT. HEM KANTI MORAL & 6 ORS VS RAJENDRA PRASAD GOHAIN @ RAJEN GOHAIN	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
97	24 <sup>th</sup>	<a href="#">CRP 81/2012</a>	M/S LAXMI CORRUGATED BOX MANUFACTURING PVT. LTD. VS SRI RAJ KUMAR JAIN & ANR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY

98	24 <sup>th</sup>	<a href="#">CRP 156/2012</a>	RAMESWAR BORA & 3 ORS VS MD. MANNAF ALI & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
99	24 <sup>th</sup>	<a href="#">WP(C) 426/2013</a>	DR. MINKU PROTIM DUTTA & 20 ORS. VS THE STATE OF ASSAM AND 3 ORS.	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
100	24 <sup>th</sup>	<a href="#">CRL.A(J) 50/2014</a>	JUWAKIN KHARIA VS THE STATE OF ASSAM & ANR	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
101	24 <sup>th</sup>	<a href="#">WA 31/2015</a>	JAKIR HUSSAIN LASKAR VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
102	24 <sup>th</sup>	<a href="#">I.A. 685/2016</a>	NEIPHREZO KEDITSU VS SMT. ZENEISILE ATE LOUCHI	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE N. CHAUDHURY
103	24 <sup>th</sup>	<a href="#">RSA 138/2016</a>	MD HADI HUSSAIN & ANR VS MD SAFIQL HUSSAIN	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
104	25 <sup>th</sup>	<a href="#">CRP 286/2012</a>	ON THE DEATH OF SHRI CHIRANJILAL SHARMA HIS LEGAL HEIR SHRI RAKESH PAREEK & 5 ORS VS ON THE DEATH OF SHRI BHUPEN SINGH KUTHARI AND SMTI BIDYABATI KOTHARI , THIER LEGAL HEIRS ..	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
105	25 <sup>th</sup>	<a href="#">WA 382/2014</a>	M/S GADADHAR MIN SAMABAI SAMITY LTD VS M/S SARESWAR MEEN SAMABAI SAMITY LTD & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
106	25 <sup>th</sup>	<a href="#">WP(C) 4644/2014</a>	KAMAL SAJATI & 5 ORS VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
107	25 <sup>th</sup>	<a href="#">Cont.App.(C) 1/2016</a>	MD. AYUB ALI SHEIKH & 3 ORS VS MAHASIN ALI	Contempt Appeal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
108	25 <sup>th</sup>	<a href="#">I.A. 1502/2016</a>	THE STATE OF NAGALAND AND 5 ORS VS MS. NUKSUNGTLA	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
109	25 <sup>th</sup>	<a href="#">Review.Pet. 8/2016</a>	SMT. GITANJALI BORAH VS THE STATE OF ASSAM AND 4 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
110	25 <sup>th</sup>	<a href="#">WP(C) 3100/2016</a>	M/S. EASTERN FIRE PROTECTION ENGINEERS & 2 ORS. VS VIJAYA BANK & 3 ORS.	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
111	25 <sup>th</sup>	<a href="#">WP(C) 3162/2016</a>	M/S BHABANI TRADERS VS UCO BANK OF INDIA & 2 ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
112	26 <sup>th</sup>	<a href="#">CRP 98/2011</a>	M/S BRIDHICHAND PANNALAL & 2 ORS VS M/S BHANWARLAL DUGAR & OTHERS & ORS.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY



113	26 <sup>th</sup>	<a href="#">CRP 115/2011</a>	M/S BHANWARLAL DUGAR & OTHERS & 4 ORS VS M/S BIRDHICHAND PANNALAL & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
114	26 <sup>th</sup>	<a href="#">WP(C) 5081/2011</a>	NIRANJAN CHAKRABORTY VS THE STATE OF ASSAM AND ORS	Other land matters relating to Land Matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
115	26 <sup>th</sup>	<a href="#">CRL.A(J) 12/2012</a>	SARIF UDDIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE A K GOSWAMI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
116	26 <sup>th</sup>	<a href="#">CRL.A(J) 108/2012</a>	SHRI PETLU KONWAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
117	26 <sup>th</sup>	<a href="#">CRL.REF(H) 1/2012</a>	THE STATE OF ASSAM VS PETLU KONWAR	Criminal reference (Hills)	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
118	26 <sup>th</sup>	<a href="#">WP(C) 1/2012</a>	NEW INDIA ASSURANCE COMPANY LTD. VS SMT. CHITRA SAIKIA & 2 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
119	26 <sup>th</sup>	<a href="#">WP(C) 451/2012</a>	SMTI HAZERA BEWA VS THE STATE OF ASSAM AND ORS	Orders passed by the Board of Revenue in land matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
120	26 <sup>th</sup>	<a href="#">WA 335/2014</a>	MD. ZAMIRUDDIN VS THE GUWAHATI MUNICIPAL CORPORATION & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
121	26 <sup>th</sup>	<a href="#">WA 376/2014</a>	KHETRADHAR GOGOI VS THE CHAIRMAN CUM MANAGING DIRECTOR, & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
122	26 <sup>th</sup>	<a href="#">WA 34/2015</a>	BUALCHHUAK DARCHHINGA VS THE STATE OF MIZORAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
123	27 <sup>th</sup>	<a href="#">CRP 432/2011</a>	SMTI KAMALINI KALITA & ANR. VS SMTI KAUSHALYA PRIYA DAS & 5 ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
124	30 <sup>th</sup>	<a href="#">I.A.(Civil) 281/2016</a>	MANIK CHAND PATOWA VS SEKHAR ROY & 5 ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE N. CHAUDHURY
125	31 <sup>st</sup>	<a href="#">CRP 318/2011</a>	BADAL GOALA VS RANJIT GOALA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
126	31 <sup>st</sup>	<a href="#">CRP 95/2012</a>	ANJALI DAS VS NURON NISSA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
127	31 <sup>st</sup>	<a href="#">CRP 207/2012</a>	NURUN NISSA VS ANJALI DAS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY

128	31 <sup>st</sup>	<a href="#">WA 61/2013</a>	THE BOARD OF TRUSTEES VS MALAYA SAIKIA & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
129	31 <sup>st</sup>	<a href="#">WP(C) 87/2014</a>	BIDYA CHANDRA SINGHA VS THE STATE OF ASSAM AND 5 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
130	31 <sup>st</sup>	<a href="#">WA 96/2015</a>	SMT FOWZIA FARMIN VS SMT NOORHASHINA BEGUM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE PARAN KUMAR PHUKAN